

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN : U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 03-04-2026 (Version 2)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	14,00,66,611	1	13,94,81,813	0	5,84,798	0	Annexure-II	NIL
5	Operational creditors (Workmen)	28	61,05,178	25	35,63,134	0	25,42,044	0	Annexure-III	NIL
6	Operational creditors (Employees)	4	8,83,442	4	10,06,377	0	35,247	0	Annexure-IV	NIL
7	Operational creditors (Government Dues)	4	2,19,77,308	2	56,62,042	0	1,63,15,266	0	Annexure-V	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	NA	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
Total		37	16,90,32,539	32	14,97,13,366	0	1,94,77,355	0		

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Navin Khandelwal

Resolution Professional

In the matter of Premier Proteins Ltd

IBBI Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301

AFA valid till 31-12-2026

Process Specific Email ID: ibc.proteins@gmail.com

Registered Email ID: navink25@yahoo.com

Address Reg. with IBBI: 206, Navneet Plaza,

Old Palasia, Indore 452018

Annexure-I

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN : U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 03-04-2026 (Version 2)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Girdharilal Sugar and Allied Industries Limited	09-09-2025	14,00,66,611	13,94,81,813	Unsecured FC	0	0	Yes	0.00%	NIL	NIL	5,84,798	0	
	Total		14,00,66,611	13,94,81,813								5,84,798	0	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claim admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN : U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 03-04-2026 (Version 2)

Operational creditors (Workman)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarante	Whether related party?	% voting share in CoC					
1	Anil Raikwar	15-09-2025	3,00,000	1,65,767	Workman dues	0	0	No	4.33%	NIL	NIL	1,34,233	-	
2	Babulal Malviy	15-09-2025	95,000	92,867	Workman dues	0	0	No	0.00%	NIL	NIL	2,133	-	
3	Babulal Tawar	15-09-2025	3,75,000	1,70,619	Workman dues	0	0	No	4.46%	NIL	NIL	2,04,381	-	
4	Bheelu Agarwal	15-09-2025	4,54,000	1,66,358	Workman dues	0	0	No	4.35%	NIL	NIL	2,87,642	-	
5	Dinesh Parihar	15-09-2025	1,00,000	86,324	Workman dues	0	0	No	0.00%	NIL	NIL	13,676	-	
6	Gitabai	15-09-2025	2,75,000	-	Workman dues	0	0	No	0.00%	NIL	NIL	2,75,000	-	
7	Gokul Pawar	15-09-2025	3,50,000	1,66,490	Workman dues	0	0	No	4.35%	NIL	NIL	1,83,510	-	
8	Jamnallal Rathore	15-09-2025	98,000	71,031	Workman dues	0	0	No	0.00%	NIL	NIL	26,969	-	
9	Kailash Chouhan	15-09-2025	2,30,559	1,86,019	Workman dues	0	0	No	4.86%	NIL	NIL	44,540	-	
10	Kailash Parihar	15-09-2025	1,00,000	74,375	Workman dues	0	0	No	0.00%	NIL	NIL	25,625	-	
11	Kailash Rathore	15-09-2025	2,34,557	1,93,971	Workman dues	0	0	No	5.07%	NIL	NIL	40,586	-	
12	Madan Lal	15-09-2025	-	-	Workman dues	0	0	No	0.00%	NIL	NIL	-	-	
13	Mangilal Davilal	15-09-2025	1,59,900	1,57,145	Workman dues	0	0	No	4.11%	NIL	NIL	2,755	-	

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC					
14	Manisingh Soulanki	15-09-2025	3,05,575	1,64,591	Workman dues	0	0	No	4.30%	NIL	NIL	1,40,984	-	
15	Manohar Bamaniya Sardar	15-09-2025	2,30,554	1,74,370	Workman dues	0	0	No	4.56%	NIL	NIL	56,184	-	
16	Manohar Lal Dave	15-09-2025	-	-	Workman dues	0	0	No	0.00%	NIL	NIL	-	-	
17	Manohardas	15-09-2025	2,50,459	1,67,232	Workman dues	0	0	No	4.37%	NIL	NIL	83,227	-	
18	Mishrilal Solanki	15-09-2025	2,75,000	1,77,556	Workman dues	0	0	No	4.64%	NIL	NIL	97,444	-	
19	Nagji Ram Malviya	15-09-2025	3,45,000	1,63,771	Workman dues	0	0	No	4.28%	NIL	NIL	1,81,229	-	
20	Radhe Shyam Malviya	15-09-2025	1,00,000	71,009	Workman dues	0	0	No	0.00%	NIL	NIL	28,991	-	
21	Rajaram Agrawal	15-09-2025	2,75,321	2,20,707	Workman dues	0	0	No	5.77%	NIL	NIL	54,614	-	
22	Rambhau Ganesh	15-09-2025	3,00,000	1,43,232	Workman dues	0	0	No	3.74%	NIL	NIL	1,56,768	-	
23	Ramesh Gurjar	15-09-2025	95,000	73,291	Workman dues	0	0	No	0.00%	NIL	NIL	21,709	-	
24	Santosh Kumar Geed	15-09-2025	2,34,557	1,83,081	Workman dues	0	0	No	4.78%	NIL	NIL	51,476	-	
25	Shankar Lal Malviya	15-09-2025	2,50,000	1,55,291	Workman dues	0	0	No	4.06%	NIL	NIL	94,709	-	
26	Sunil Kumawat	15-09-2025	96,000	73,461	Workman dues	0	0	No	0.00%	NIL	NIL	22,539	-	
27	Gopal Chawada	15-09-2025	2,50,000	89,013	Workman dues	0	0	No	0.00%	NIL	NIL	1,60,987	-	
28	Ganpat Chauhan	15-09-2025	3,25,696	1,75,563	Workman dues	0	0	No	4.59%	NIL	NIL	1,50,133	-	
	Total		61,05,178	35,63,134					76.61%			2542044	0	

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Annexure-III

Name of the corporate debtor: PREMIER PROTEINS LIMITED

CIN : U15141MP1986PLC003345

Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 03-04-2026 (Version 2)

Operational creditors (Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Tarachand Jain	15-09-2025	1,18,476	1,12,516	Employee dues	0	0	No	2.94%	NIL	NIL	5,960	0	
2	Hemant Vyavahare	15-09-2025	2,75,000	4,03,560	Employee dues	0	0	No	10.55%	NIL	NIL	0	0	
3	Hansa Nagar	15-09-2025	1,40,635	1,11,348	Employee dues	0	0	No	0.00%	NIL	NIL	29,287	0	
4	Achal Kumar Gupta	15-09-2025	3,49,331	3,78,953	Employee dues	0	0	No	9.90%	NIL	NIL	0	0	
	Total		8,83,442	10,06,377					23.39%			35,247	0	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-IV

Name of the corporate debtor: PREMIER PROTEINS LIMITED

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Date of commencement of CIRP 01-09-2025 (Commencement Order Dated 28-08-2025)

List of creditors as on: 03-04-2026 (Version 2)

List of operational creditors (Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	Office Of The Assistant Commissioner Commercial Tax Circle-09 Indore	28-10-2025	1,50,04,197	55,53,013	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	94,51,184	-	The claim has been admitted based on the audited financial statements of FY 2024-25
2	Employee State Insurance Corporation Regional Office, Indore	18-02-2026	10,79,866	0	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	10,79,866	-	The required documents has not been submitted within a stipulated time period along with reason for delay in submission of claim.
3	EPFO Commissioner II	10-11-2025	1,09,029	1,09,029	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	-	-	
4	OFFICE OF THE ASSISTANT COMMISSIONER GST & CENTRAL EXCISE	12-09-2025	57,84,216	0	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	57,84,216	-	The document submitted by the department were not pertains to corporate debtor.
Total			2,19,77,308	56,62,042								1,63,15,266	0	

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